## GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION NO. 357 ANSWERED ON 06.02.2023

## Loss of job due to closure of mines

357. Dr. Amee Yajnik:
Shri Pramod Tiwari:
Smt. Rajani Ashokrao Patil:
Smt. Ranjeet Ranjan:

Will the Minister of Coal be pleased to state that:

- (a) whether there has been any loss of job due to closure of mines in the country in the current financial year (2022-2023);
- (b) if so, details of number of workers who have lost their job due to closure of mines during the said period;
- (c) whether Government has taken adequate measures to compensate and reinstate such workers in consideration of their livelihood and welfare; and
- (d) if so, details thereof and if not, reasons therefor?

## **ANSWER**

## MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a): Coal India Limited, The Singareni Collieries Company Limited and NLC India Limited have informed that there is no loss of job due to closure of mines and no worker have been laid-off or retrenched from the services on closure of coal mines. In case of stoppage of coal production/closure of mines, the employees are relocated/ transferred/adjusted to other mines/units/establishments for their effective utilization.
- **(b) to (d):** Does not arise in view of the reply (a) above.

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